

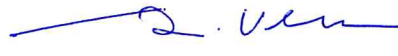
NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/184/ (IB)/2017
NAME OF THE PETITIONER(S) : PAHARPUR COOLING TOWERS LTD
NAME OF THE RESPONDENT(S) : SAMBHAV ENERGY LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1.	R. VENKATARAMAN	COUNSEL FOR RES PDT.	
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CHANDRA PRAKASH

Counsel for Petitioner



ORDER

Counsels representing both the sides present. Counsel for petitioner is directed to file an affidavit and bank statement as per Section 9(3)(b)(c) of IBC 2016. Counsel for respondent submitted that the counter has already been filed. Both the parties are directed to make their final submissions during the next date of hearing. Put up on **06.07.2017 at 02.30 P.M.**


(CH. MOHD. SHARIEF TARIQ)
(MEMBER (JUDICIAL))


(K. ANANTHA PADMANABHA SWAMY)
(MEMBER (JUDICIAL))